

श्री धनसाह प्रधान : मैं जानना चाहता हूँ कि इस विशाल देश के किसी राज्य में किसी विदेशी सरकार के सहयोग से कोई कारखाना खोलने का क्या सरकार का विचार है ? क्या मंत्री महोदय किसी विदेशी सरकार सउम के लिए बातचीत कर रहे हैं क्या ?

SHRI S MOHAN KUMARAMANG-ALAM As I said a number of discussions are going on between the Japanese Government and ourselves about collaboration in different fields including steel. So far as discussion with any other Government is concerned at present there are no such discussions except with the Government of the USSR regarding the expansion of Bokaro and Bhilai steel plants.

SHRI R S PANDEY Taking into consideration the quantum of iron ore available in Madhya Pradesh, are you going to give any serious thought to have a second steel plant there because the quantum of iron ore there can feed two steel plants for 200 years?

MR SPEAKER How is it relevant? This is about collaboration with Japan.

SHRI R S PANDEY Is there any proposal for locating a second steel plant in Madhya Pradesh with Japanese collaboration taking into account the large quantum of iron ore available there?

SHRI S MOHAN KUMARAMANGALAM This is entirely relevant. Discussions are taking place with the Japanese but we have not yet reached the stage of discussion regarding the location of the plant.

SHRI BHOGENDRA JHA May I know whether there is any proposal for the expansion of the capacity of the Tata steel plant and, if so, whether the Tatas are having consultations with the Government of India?

MR SPEAKER The question relates to collaboration with Japan.

SHRI BHOGENDRA JHA Expansion of the capacity of the Tata steel plant with Japanese collaboration.

MR SPEAKER In order to make it relevant do not drag in Japan.

Employment provided by Directorate of re-settlement of Ministry of Defence

*24d **PROF NARAIN CHAND PARASHAR** Will the Minister of DEFENCE be pleased to state

(a) the number of persons registered with the Directorate of Resettlement Ministry of Defence at the end of the calendar years 1971 and 1972 and their State wise break up and

(b) the number of persons who were provided employment during these years state-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J B PATNAIK) (a) and (b) During 1971-72 the total numbers of Officers and Other Ranks who got registered were 3720 and 6680 respectively. During these years 4939 and 3413 could be provided with employment through Directorate General Resettlement. A State-wise break up of the figures of those who were registered is placed on the Table of the House [Placed in Library See No LT-4423/73]. A state-wise break-up of those who were provided with employment through Directorate General Resettlement is also placed on the Table of the House in respect of officers. Figures of employment relating to Other Ranks are not readily available State-wise since Class III and Class IV posts are filled up through the agency of Employment Exchanges all over the country.

PROF NARAIN CHAND PARASHAR From the figures given by the Minister it is seen that during the year 1972 the number of persons registered with the employment exchange was 6680 while the persons provided with employment was only 3413 which means only half. What is the reason for less people being provided with employment in 1972 as compared with 1971?

SHRI J. B. PATNAIK: Appointments depend upon the vacancies available with the government and different industries. The number of vacancies in 1972 was not as many as in the year 1971.

PROF. NARAIN CHAND PARASHAR: May I know whether in the matter of providing employment by the Directorate General Resettlement the first come first served basis is adopted?

SHRI J. B. PATNAIK: The first come first served basis is adopted provided a person is an applicant for a trade in which there is a vacancy.

SHRI GIRIDHAR GOMANGO: From the statement it is seen that in case of Orissa no single person was provided with employment in the year 1971 and only one person was given employment in 1972 through the Director General of Recruitment.

May I know, sir, whether the employment exchanges in Orissa had sponsored the names of the candidates to the Directorate of Employment, Orissa? Or the candidates were not available for the post of officers in the above said department at the time of recruitment?

SHRI J. B. PATNAIK: The Director of Employment, Orissa, sends the names of candidates registered with employment exchanges for jobs in the government and in the industrial undertakings in Orissa. The figures with the Directorate of Employment, Orissa are not available.

SHRI K. GOPAL: In the year 1971, in respect of other ranks 3,028 people registered their names and 4,505 were provided with employment. In the case of officers, 692 registered and 434 were provided with employment in 1971. In 1972, in the case of officers, while 469 registered their names, 311 were provided with employment. But in the case of other ranks, while 6,211

registered their names in 1972, only 3,102 have been provided with jobs. Does it mean that some special consideration is shown to the officers whereas no such consideration is shown in the case of other ranks?

SHRI J. B. PATNAIK: No distinction is made between officers and other ranks in the matter of employment. No special consideration is shown to the officers.

श्री रामकृष्ण : मैं मंत्री महोदय से जानना चाहता हूँ कि क्या रक्षा मंत्रालय और पुनर्वासि निर्देशालय में जो शैड्यूल्ड कास्ट के लोगों को रोजगार दिया जाता है, क्या उस में एम्प्लायमेंट एक्सचेंज के बिना भी सीधे लोग पदों पर नियुक्त कर लिए जाते हैं ?

SHRI J. B. PATNAIK: Naturally, the Scheduled Castes and Scheduled Tribes ex-service men who are registered with the Directorate of Employment in States and with the Directorate General of Resettlement at the Centre are also given this opportunity.

SHRI D. P. JADEJA: The statement that has been laid down is a little confusing because it says that in the State of Gujarat, in the year 1971, only 2 officers were registered whereas 4 persons were given employment. May I know whether even these four persons and others who have been given employment in the State of Gujarat are the residents of Gujarat or they are the people coming from outside and getting jobs there?

SHRI J. B. PATNAIK: Regarding the figures quoted by the hon. Member, they refer to the figures of the previous year. As to whether the registered persons are Gujaratis or not, I require notice.

श्री हुकम चन्द कछवाय : प्राप ने पिछले 2 वर्षों में जितने लोगो का रोजगार दिलाया है इन में शैडयूल्ड कास्टस और शैड-यूल्ड ट्राइब्स के लोग कितने है ? क्या यह बात सही है कि शैडयूल्ड ट्राइब्स के जितने लोगो ने नाम रजिस्टर करवाये थ उन के साथ भेदभाव किया गया, उन को नही लिया गया वे योग्य नही है ऐसा कह कर उन को टाल दिया गया ?

SHRI J B PAI NAIK So far as our information goes, there is no discrimination shown against the Scheduled Castes and Scheduled Tribes persons. But the exact figures of Scheduled Castes and Scheduled Tribes persons are not readily available with me. I require notice.

श्री हुकम चन्द कछवाय कितने लोगो को एम्प्लाइन्ट दिया गया इस का जबाब दीजिए ।

अध्यक्ष सहोदय : अगर इन के बस का हो तो और किसी की बागी नही आ सकती ,

SHRI J B PAI NAIK The exact figures regarding Scheduled Castes and Scheduled Tribes persons who have been registered or who have been given employment are not readily available with me.

Employment of persons displaced from lands acquired for steel mills

*250 SHRI PRABODH CHANDRA Will the Minister of STEEL AND MINES be pleased to state

(a) whether it is the policy of Government to give preference in employment to those whose lands have been acquired by the Government for setting up new steel mills,

(b) whether in many cases hundreds of labourers employed can hardly fit in the hard labour they have to per-

form and thereby resulting in great loss to the enterprise and

(c) whether Government propose to examine any alternate way to give employment to the people so displaced?

THE MINISTER OF STEEL AND MINES (SHRI S MOHAN KUMARA-MANGALAM) (a) to (c) A statement is laid on the Table of the House

Statement

(a) and (b) Government have already laid down the policy to be followed by public sector undertakings in the matter of recruitment. According to this policy vacancies of unskilled and skilled workers, clerks and other non-technical staff whose scales are comparatively low are required to be filled through recruitment from employment exchanges functioning close to the project. Every effort is made in such recruitments to give preference to persons displaced from the areas acquired for the project especially or scheduled castes and scheduled tribes (eg Adivasis) and to those who even if they come from some distance have been or are about to be retrenched from other Government undertakings so long as the basic qualifications and experience are forthcoming.

Physical fitness of those seeking employment is definitely an important criterion while making final selections and therefore the question of employing those who are not physically suitable resulting in loss to the enterprises, should not normally arise.

(c) Government do not contemplate at present any departure from the above policy.

SHRI PRABODH CHANDRA May I draw the attention of the hon Minister to the statement that he made previously that some of the public sector units specially in the steel